

HIGH COURT OF CHHATTISGARH : BILASPUR

ORDER

No. 393/Confdl./2025
II-2-3/2002 (Pt. IV)

Bilaspur, dated the 07th May, 2025

The following District Judges (Entry Level), as specified in Column No. (2) of the table below, are, hereby, appointed to the category of District Judge (Selection Grade) in the Pay-scale of Rs. 1,63,030 – 2,19,090 from the date mentioned in Column No. (3): -

TABLE

S.No.	Name of Judicial Officer with designation	Date of appointment to the category of District Judge (Selection Grade)
(1)	(2)	(3)
1.	Ku. Mohani Kanwar, District and Additional Sessions Judge, Khairagarh	07.05.2025
2.	Smt. Pallavi Tiwari, IX District and Additional Sessions Judge, Raipur	07.05.2025
3.	Shri Ashwani Kumar Chaturvedi, VI District and Additional Sessions Judge, Raigarh	07.05.2025
4.	Smt. Urmila Gupta, Member Judge, Industrial Court, Raipur	07.05.2025
5.	Shri Balaram Sahu, District and Additional Sessions Judge, Gariaband	07.05.2025
6.	Shri Dilesh Kumar Yadav, District and Additional Sessions Judge (F.T.C.), Raigarh	07.05.2025
7.	Shri Leeladharsai Yadav, Member Secretary, Chhattisgarh State Legal Services Authority, Bilaspur	07.05.2025
8.	Shri Rakesh Kumar Som, I District and Additional Sessions Judge, Mungeli	07.05.2025
9.	Shri Kamlesh Kumar Jurri, Presiding Officer, Chhattisgarh State Wakf Tribunal, Raipur	07.05.2025
10.	Shri Anand Prakash Dixit, Additional Director, Chhattisgarh State Judicial Academy, Bilaspur	07.05.2025

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[Signature]
07/05/25

(2)

S.No.	Name of Judicial Officer with designation	Date of appointment to the category of District Judge (Selection Grade)
11.	Ku. Radhika Saini, District and Additional Sessions Judge, Sarangarh	07.05.2025
12.	Shri Shailendra Chauhan, I District and Additional Sessions Judge, Janjgir-Champa	07.05.2025
13.	Smt. Jyoti Agrawal, District and Additional Sessions Judge, Pendra Road	07.05.2025
14.	Shri Achchhey Lal Kachhi, District and Additional Sessions Judge, I F.T.S.C. (POCSO), Raipur	07.05.2025
15.	Ku. Udai Laxmi Parmar, Chairman, Permanent Lok Adalat, Jagdalpur	07.05.2025
16.	Smt. Kiran Tripathi, III District and Additional Sessions Judge, Bilaspur	07.05.2025
17.	Ku. Smita Ratnawat, V District and Additional Sessions Judge, Ambikapur	07.05.2025
18.	Shri Amit Rathore, District and Additional Sessions Judge, F.T.S.C. (POCSO), Sarangarh	07.05.2025
19.	Shri Anil Kumar Pandey, II District and Additional Sessions Judge, Mahasamund	07.05.2025
20.	Smt. Vibha Pandey, I District and Additional Sessions Judge, Kanker	07.05.2025
21.	Smt. Kiran Thawait, X District and Additional Sessions Judge, Raipur	07.05.2025
22.	Shri Ashok Kumar Lal, Additional Judge to the Court of District and Additional Sessions Judge, Bhatapara	07.05.2025
23.	Shri Sumit Kapoor, Additional Registrar (Judicial), High Court of Chhattisgarh, Bilaspur	07.05.2025
24.	Shri Awadh Kishore, District and Additional Sessions Judge (F.T.C.), Durg	07.05.2025
25.	Shri Jitendra Kumar Singh, II District and Additional Sessions Judge, Raipur	07.05.2025

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12/05/25

(3)

S.No.	Name of Judicial Officer with designation	Date of appointment to the category of District Judge (Selection Grade)
26.	Shri Shailesh Sharma, III District and Additional Sessions Judge, Raipur	07.05.2025
27.	Shri Vikram Pratap Chandra, District and Additional Sessions Judge, Kondagaon	07.05.2025
28.	Shri Krishn Pal Singh Bhadauriya, Deputy Secretary, Chhattisgarh Lok Ayog, Raipur	07.05.2025
29.	Shri Sanjay Agarwal, XIV District and Additional Sessions Judge, Raipur	07.05.2025
30.	Shri Santanoo Kumar Deshlahre, District and Additional Sessions Judge (F.T.C.), Raipur	07.05.2025
31.	Shri Avinash Kumar Tripathi, District and Additional Sessions Judge (F.T.C.), Ambagarh Chowki	07.05.2025

BY ORDER OF THE HIGH COURT


(K. VINOD KUJUR)
REGISTRAR GENERAL

Endt. No. 394/Confdl./2025
II-2-3/2002 (Pt. IV)

Bilaspur, dated the 07th May, 2025

Copy forwarded to: -

1. Joint Registrar-cum-Principal Private Secretary to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
2. Private Secretary to Hon'ble Shri Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
3. Private Secretary to Hon'ble Shri Justice Sanjay S. Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
4. Private Secretary to Hon'ble Shri Justice Parth Prateem Sahu, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
5. Private Secretary to Hon'ble Smt. Justice Rajani Dubey, High Court of Chhattisgarh, Bilaspur for information of her Ladyship.
6. Private Secretary to Hon'ble Shri Justice Narendra Kumar Vyas, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
7. Private Secretary to Hon'ble Shri Justice Naresh Kumar Chandravanshi, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
8. Private Secretary to Hon'ble Shri Justice Deepak Kumar Tiwari, High Court of Chhattisgarh, Bilaspur for information of his Lordship.

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(4)

9. Private Secretary to Hon'ble Shri Justice Sachin Singh Rajput, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
10. Private Secretary to Hon'ble Shri Justice Rakesh Mohan Pandey, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
11. Private Secretary to Hon'ble Shri Justice Radhakishan Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
12. Private Secretary to Hon'ble Shri Justice Sanjay Kumar Jaiswal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
13. Private Secretary to Hon'ble Shri Justice Ravindra Kumar Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
14. Private Secretary to Hon'ble Shri Justice Arvind Kumar Verma, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
15. Private Secretary to Hon'ble Shri Justice Bibhu Datta Guru, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
16. Private Secretary to Hon'ble Shri Justice Amitendra Kishore Prasad, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
17. Private Secretary to Registrar General, High Court of Chhattisgarh, Bilaspur for information.
18. All Registrars, High Court of Chhattisgarh, Bilaspur for information.
19. Principal Secretary, Government of Chhattisgarh, Law & Legislative Affairs Department, Mahanadi Bhawan (Capital Complex), Mantralaya, New Raipur for information.
20. Director, Chhattisgarh State Judicial Academy, High Court of Chhattisgarh, Bilaspur for information.
21.
 - 1) Ku. Mohani Kanwar, District and Additional Sessions Judge, Khairagarh, District – Rajnandgaon,
 - 2) Smt. Pallavi Tiwari, IX District and Additional Sessions Judge, Raipur,
 - 3) Shri Ashwani Kumar Chaturvedi, VI District and Additional Sessions Judge, Raigarh,
 - 4) Smt. Urmila Gupta, Member Judge, Industrial Court, Near Ghadi Chowk, Raipur,
 - 5) Shri Balaram Sahu, District and Additional Sessions Judge, Gariaband, District – Raipur,
 - 6) Shri Dilesh Kumar Yadav, District and Additional Sessions Judge (F.T.C.), Raigarh,
 - 7) Shri Leeladharsai Yadaw, Member Secretary, Chhattisgarh State Legal Services Authority, Old High Court Building, Bilaspur,
 - 8) Shri Rakesh Kumar Som, I District and Additional Sessions Judge, Mungeli,
 - 9) Shri Kamlesh Kumar Jurri, Presiding Officer, Chhattisgarh State Wakf Tribunal, Room No. 1, 2 & 6 of the Office Building of State Level 20 Point Program Implementation Review Committee, Shantinagar, Raipur,
 - 10) Shri Anand Prakash Dixit, Additional Director, Chhattisgarh State Judicial Academy, Bilaspur,
 - 11) Ku. Radhika Saini, District and Additional Sessions Judge, Sarangarh, District – Raigarh,
 - 12) Shri Shailendra Chauhan, I District and Additional Sessions Judge, Janjgir-Champa,
 - 13) Smt. Jyoti Agrawal, District and Additional Sessions Judge, Pendra Road, District – Bilaspur,

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07/05/25

- 14) Shri Achchhey Lal Kachhi, District and Additional Sessions Judge, I F.T.S.C. (POCSO), Raipur,
- 15) Ku. Udai Laxmi Parmar, Chairman, Permanent Lok Adalat, Jagdalpur,
- 16) Smt. Kiran Tripathi, III District and Additional Sessions Judge, Bilaspur,
- 17) Ku. Smita Ratnawat, V District and Additional Sessions Judge, Ambikapur,
- 18) Shri Amit Rathore, District and Additional Sessions Judge, F.T.S.C. (POCSO), Sarangarh, District – Raigarh,
- 19) Shri Anil Kumar Pandey, II District and Additional Sessions Judge, Mahasamund,
- 20) Smt. Vibha Pandey, I District and Additional Sessions Judge, Kanker,
- 21) Smt. Kiran Thawait, X District and Additional Sessions Judge, Raipur,
- 22) Shri Ashok Kumar Lal, Additional Judge to the Court of District and Additional Sessions Judge, Bhatapara, District – Baloda-Bazar-Bhatapara,
- 23) Shri Sumit Kapoor, Additional Registrar (Judicial), High Court of Chhattisgarh, Bilaspur,
- 24) Shri Awadh Kishore, District and Additional Sessions Judge (F.T.C.), Durg,
- 25) Shri Jitendra Kumar Singh, II District and Additional Sessions Judge, Raipur,
- 26) Shri Shailesh Sharma, III District and Additional Sessions Judge, Raipur,
- 27) Shri Vikram Pratap Chandra, District and Additional Sessions Judge, Kondagaon,
- 28) Shri Krishn Pal Singh Bhadauriya, Deputy Secretary, Chhattisgarh Lok Ayog, Near Gandhi Chowk, (Old Malaria Office) Raipur,
- 29) Shri Sanjay Agarwal, XIV District and Additional Sessions Judge, Raipur,
- 30) Shri Santanoo Kumar Deshlahre, District and Additional Sessions Judge (F.T.C.), Raipur,
- 31) Shri Avinash Kumar Tripathi, District and Additional Sessions Judge (F.T.C.), Ambagarh Chowki, District – Rajnandgaon,

for information.

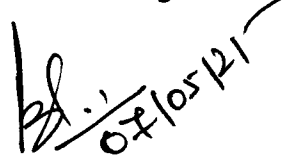
22. Principal District & Sessions Judge, Balod/Balrampur at Ramanujganj/ Baloda-Bazar/ Bemetera/ Bastar at Jagdalpur/ Bilaspur/ Dakshin Bastar at Dantewada/ Dhamtari/ Durg /Jashpur at Jashpurnagar/ Janjgir-Champa/ Kabirdham at Kawardha/ Korba/ Korla (Baikunthpur)/ Kondagaon/ Mahasamund/ Mungeli/ Raigarh/ Raipur/ Rajnandgaon/ Surajpur/ Sarguja at Ambikapur /Uttar Bastar (Kanker) for information.
23. All Joint Registrars, High Court of Chhattisgarh, Bilaspur for information.
24. Additional Registrar (Judicial/D.E./Admn./Copying/Confidential/Civil & Supreme Court Section/Works/Criminal), High Court of Chhattisgarh, Bilaspur for information.
25. Secretary, High Court Legal Services Committee, High Court of Chhattisgarh, Bilaspur for information.
26. Officer on Special Duty, High Court of Chhattisgarh, Bilaspur for information.
27. Member-Secretary, Chhattisgarh State Legal Services Authority, Old High Court Building, Bilaspur for information.
28. Budget Officer, High Court of Chhattisgarh, Bilaspur for information.
29. Accounts Officer, High Court of Chhattisgarh, Bilaspur for information.
30. Deputy Registrar (S.C.M.S. Cell & S.W./D.E./Protocol/O/o R.G./Works/T.A. & Medical/ Supreme Court Section/Establishment/Lawazima), High Court of Chhattisgarh, Bilaspur for information.

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31. Assistant Registrar/Section Officer/In-charge, Accounts/ Budget/ Checker/ Complaint/ District Establishment/ Establishment / I. & E./ Juvenile Justice Cell/ Pension / Protocol/ Record Room (Admn.)/ O/o R.G./ S. & A. Cell/Vigilance/Works Sections, High Court of Chhattisgarh, Bilaspur for information and necessary action.
32. In-charge, NIC High Court Computer Cell, High Court of Chhattisgarh, Bilaspur with a direction to upload this order in the official web-site of this High Court.
33. Accountant General, Zero Point, Baloda-Bazar Road, Raipur for information.
34. Deputy Controller, Government Regional Press, Khairagarh Road, Rajnandgaon, Chhattisgarh with a request to publish it in the forthcoming issue of Chhattisgarh Gazette.


(K. VINOD KUJUR)
REGISTRAR GENERAL